

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/00434/2020**

**DATED THIS THE 29<sup>TH</sup> DAY OF SEPTEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Sri Pavan Kumar K.V.

Age: 19 years,

S/o Late Vasanthkumar

Ex SPM, Nidagutta SO,

Residing at: No. 6440,

Gayathri Nilaya, T.M. Road,

Athagur Hobli, Kestur 571 429

Maddur Taluk

....Applicant

(By Advocate Shri P. Kamalesan- through video conference)

Vs.

1. Union of India,

Represented by Secretary,

Department of Post,

Dak Bhavan, New Delhi 110 001

2. Chief Post Master General,

Karnataka Circle,

Bangalore 560 001

3. Post Master General,

S.K. Region,

Bangalore 560 001

4. Superintendent of Post offices,

Mandya Postal Division,

Mandya 571 401

.....Respondents

**ORDER (ORAL)****PER: SURESH KUMAR MONGA, MEMBER (J)**

The applicant's father had expired on 23.08.2019 while in the services of the respondents. He while claiming himself as a dependent upon his father submitted a representation on 06.09.2019 before the respondents seeking employment on compassionate grounds. The said representation was followed by one more representation dated 02.01.2020. The grievance of the applicant is that a period of more than one year has elapsed but until today no action has been taken by the respondents.

2. Shri P. Kamalesan, learned counsel representing the applicant, submitted that the applicant will be satisfied if a direction is issued to the respondents to decide his pending representations within a timeframe.
3. Keeping in view the aforesaid limited prayer made by Shri P. Kamalesan, learned counsel for the applicant, we deem it appropriate to dispose of the present Original Application at the admission stage itself without entering into the merits of the case.
4. Accordingly, the Original Application is disposed of with a direction to the Chief Post Master General, Karnataka Circle, Bangalore to decide the applicant's pending representations dated 06.09.2019 and 02.01.2020 and pass a reasoned and speaking order in accordance with law. The applicant shall also be afforded an opportunity of hearing before taking such a

decision. The whole exercise shall be undertaken within a period of one month from the date of receipt of a certified copy of this order.

5. Ordered accordingly. No order as to costs.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

/ksk/

**Annexures referred to by the applicant in OA No. 170/00434/2020**

Annexure A1      Copy of the death certificate issued by the Chief registrar  
Annexure A2      Copy of the extract of service book of applicant's father  
Annexure A3      Copy of the representations of applicant dated 06.09.2020 and 02.01.2020  
Annexure A4      Copy of the Government of Karnataka, PUC certificate of applicant dated 05.07.2019

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